#### **GOVERNMENT OF INDIA**

## MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION

## **LOK SABHA**

#### **UNSTARRED QUESTION NO.197**

# **TO BE ANSWERED ON NOVEMBER 16, 2016**

# PRADHAN MANTRI AWAS YOJANA

No. 197 DR. KULAMANI SAMAL:

**SHRIMATI MAUSAM NOOR:** 

**SHRI GOPAL SHETTY:** 

SHRIMATI RAKSHATAI KHADSE:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the objectives and salient features of 'Benificiary Led Construction' under Pradhan Mantri Awas Yojana (Urban);
- (b) the details of construction approved and completed by the Government in various states during 2014 to 2016 State-wise;
- (c) whether the criterion for eligibility of beneficiaries for 'Beneficiary Led Construction' component of PMAY (Urban), has been modified or proposed to be modified taking into consideration the maximum income limit of Economically Weaker Sections; and if so, the details thereof; along with any other revision of guidelines of PMAY;
- (d) whether the States have to fulfill certain conditions to avail financial assistance from the Central Government under PMAY (Urban) and if so, the details thereof; and
- (e) the financial assistance provided to the States under the scheme so far, State-wise?

### **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION

# (RAO INDERJIT SINGH)

(a): Under the Beneficiary-led-individual house construction (BLC) component of the Pradhan Mantri Awas Yojana (Urban) {PMAY[U]} Mission, central assistance is provided to individual eligible families belonging to EWS category through the State/UT Government to either construct new houses or enhance existing houses on their own to cover the beneficiaries, who are not able to take advantage of other components of the mission.

Central assistance @ Rs.1.5 lakh per EWS house under the BLC component is admissible under the mission. Kuchha houses in slums not taken up for redevelopment can be covered under BLC component. Urban Local Bodies (ULBs) are required to ascertain ownership of land, economic status and eligibility etc of beneficiary and prepare integrated city wise individual housing project.

- (b): State-wise details of construction of houses approved and completed under PMAY(U) mission during 2014-2016 are at Annexure-I.
- (c): Eligibility criteria of beneficiaries for BLC component regarding Income limit of Economically Weaker Sections, has not been modified and there is no such proposal under consideration of the Ministry. The criteria for considering proposal for enhancement under the Beneficiary Led Construction (BLC) component has been finalised and the provisions have been incorporated under clause 7.2(b) of PMAY-HFA(U) Mission Guidelines which have been amended, accordingly.

- (d): Under the PMAY(U) mission guidelines, the States / UTs participating in the mission are required to implement following six mandatory reforms envisaged so as to provide an enabling environment facilitating growth of housing especially affordable housing for weaker section in the country by easing the supply side regulations and administrative constraints:
  - State/UTs to make suitable changes for obviating the need for separate Non Agricultural (NA) Permission if land already falls in the residential zone earmarked in Master Plan.
  - States/UTs shall prepare/amend the Master Plans earmarking land for Affordable Housing employing innovative methods such as land pooling.
  - System would be put in place to ensure single-window; time bound clearance for layout approval and building permissions at ULB level.
  - States/UTs shall adopt the approach of deemed building permission and layout approval on the basis of pre-approved lay outs and building plans for EWS/LIG housing or exempt approval for houses below certain area of plot.
  - States/UTs would legislate amendments in existing rental laws on the lines of model tenancy act being prepared by Ministry.
  - States/UTs shall provide additional FAR/FSI/TDR and relaxed density norms for slum redevelopment and low cost housing.
- (e) : State-wise details of Financial assistance provided under PMAY(U) are at Annexure-I.

\*\*\*\*\*

State / UTs wise details of houses accepted for construction, grounded for construction and completed along with central assistance accepted and released in all verticals of PMAY (Urban) inclusive of subsumed scheme of RAY

Rs. In Crore As on 10th Nov 2016

			As on 10th Nov 2016			
SI. No.	Name of the	Houses involved	Houses Grounded for	Houses	Central Assistance	Central Assistance
0110.	State/ UT	(EWS)	Construction	Completed	involved	Released
1	A&N Island (UT)	-	-	-	-	-
2	Andhra Pradesh	1,94,884	5,671	1,052	2,940.57	369.93
3	Arunanchal Pradesh	1,536	1,536	-	77.39	56.61
4	Assam	24,345	4	1	365.19	0.09
5	Bihar	63,017	16,022	1,200	1,073.90	343.83
6	Chandigarh (UT)	4	1	3	0.08	0.08
7	Chhattisgarh	20,627	3,153	1,110	309.89	165.36
8	D&N Haveli (UT)	7	-	7	0.15	0.15
9	Daman & Diu (UT)	-	-		-	-
10	Delhi (UT)	92	-	92	1.35	1.35
11	Goa	5	-	5	0.11	0.11
12	Gujarat	1,20,782	59,515	14,062	1,673.47	799.35
13	Haryana	4,110	2,094	629	220.74	115.91
14	Himachal Pradesh	2,225	1,381	7	56.48	20.68
15	Jammu & Kashmir	1,308	15	62	30.06	7.61
16	Jharkhand	44,445	10,212	918	704.85	226.69
17	Karnataka	82,964	9,335	5,222	1,537.51	594.34
18	Kerala	17,508	613	136	288.98	27.90
19	Lakshdweep (UT)	-	-	-	-	-
20	Madhya Pradesh	67,893	29,467	535	1,119.94	463.56
21	Maharashtra	1,18,252	247	2,708	1,776.73	430.64
22	Manipur	3,105	14	1	46.55	0.20
23	Meghalaya	7	7	•	0.09	0.09
24	Mizoram	10,451	127	38	163.98	15.89
25	Nagaland	11,137	599	455	192.92	16.23
26	Orissa	46,708	4,105	1,003	791.27	280.05
27	Puducherry (UT)	9	9	=	0.17	0.17
28	Punjab	26,388	32	46	367.92	9.37
29	Rajasthan	36,080	13,449	10,429	658.34	322.50
30	Sikkim	1	1	-	0.02	0.02
31	TamilNadu	61,711	34,976	3,698	988.31	425.54
32	Telangana	81,920	3,346	139	1,234.12	465.70
33	Tripura	45,905	2,859	150	721.44	317.39
34	Uttar Pradesh	8,912	1,073	3,033	287.93	136.56
35	Uttrakhand	7,835	1,503	657	199.41	93.88
36	West Bengal	1,22,915	20,007	838	1,852.32	464.24
Grand Total :-		12,27,088	2,21,373	48,236	19,682.20	6,172.03